

[To be published in the Gazette of India, Extraordinary, Part-II, section 3, sub-section (ii)]

Government of India  
Ministry of Finance  
(Department of Revenue)  
Central Board of Indirect Taxes and Customs  
Directorate of Revenue Intelligence

**Notification No. 26/2018-Customs (N.T./CAA/DRI)**

New Delhi, dated the 26<sup>th</sup> November, 2018

S.O. (E). - In pursuance of notification No. 60/2015-Customs (N.T.), published *vide* number G.S.R. 453(E), dated 4th June 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), and as amended by notification No. 133/2015-Customs (N.T.), published *vide* number G.S.R. 916(E) dated 30th November 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), issued by the Government of India, Ministry of Finance, Department of Revenue, under clause (a) of section 152 of the Customs Act, 1962 (52 of 1962), the Director General, Revenue Intelligence, hereby appoints officer mentioned in column (5) of the Table below to act as a common adjudicating authority to exercise the powers and discharge the duties conferred or imposed on officers mentioned in column (4) of the said Table in respect of noticee mentioned in column (2) of the said Table for the purpose of adjudication of show cause notice mentioned in column (3) of the said Table, namely:-

**TABLE**

<b>Sl. No.</b>	<b>Name of Noticee (s) and Address</b>	<b>Show Cause Notice Number and Date</b>	<b>Name of Adjudicating Authorities</b>	<b>Common Adjudicating Authority appointed</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>	<b>(4)</b>	<b>(5)</b>
1.	M/s Jindal Stainless Ltd., O. P. Jindal Marg, Hissar, Haryana-125005	F. No. DRI/KZU/CF/ Enq-83 (Int-30)/2017 dated 30.10.2018.	Principal Commissioner/ Commissioner of Customs (Nhava Sheva-II), Jawaharlal Nehru Custom House, Raigad. Principal Commissioner/ Commissioner of Customs (Port), Custom House, Kolkata. Principal Commissioner/ Commissioner of Customs (Import-II), New Custom House, Ballard Estate, Mumbai. Principal Commissioner/ Commissioner of Customs, Noida Customs, Concor Complex, PO-Container Depot, Greater Noida, Gautam Budh Nagar Principal Commissioner/ Commissioner of Customs-II (Port-Import), Custom House, Chennai. Principal Commissioner/ Commissioner of Customs (Export Commissionerate), Air Cargo Complex, Sahar, Andheri (E), Mumbai.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Delhi.

			Joint/Additional Commissioner of Customs (Export Commissionerate), Air Cargo Complex, Sahar, Andheri (E), Mumbai.	
			Joint/Additional Commissioner of Customs, GST Bhavan, L.B. Stadium Road, Basheerbagh, Hyderabad.	
			Joint/Additional Commissioner of Customs (Preventive), Ludhiana ICD, GRFL, G.T. Road, Sahnewal, Ludhiana.	
			Joint/Additional Commissioner of Customs (Export), Inland Container Depot-Tughlakabad, New Delhi.	
			Joint/Additional Commissioner of Customs (Chennai-VII), Air Cargo, GST Road, New Custom House, Meenambakkam.	
			Assistant/Deputy Commissioner of Customs (Airport & Air Cargo), New Custom House, New Delhi.	

[F. No. DRI/HQ-CI/50D/CAA-23/2018-CI]

(SUCHETA SREEJESH)  
ADDITIONAL DIRECTOR

Copy forwarded for information and updation of record to

1. Additional Director General (Adjudication), Directorate of Revenue Intelligence, Room No. 214, New Custom House, New Delhi-110037.
2. Adjudicating authorities as per column (4) of the table
3. Additional Director General, DRI-Kolkata.
4. M/s Jindal Stainless Ltd., O. P. Jindal Marg, Hissar, Haryana-125005